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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.139/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company	Sunil Kumar Singh-Versus-Pine Engicon Pvt.Ltd & Ors
Under Section	397/398
No. Representa	nation of Authorized Appearing on behalf of Signature with date TTERS) Appearing on behalf of date
1. Nirm 2. Noha	alya Dosquela Advocates D. view Ojha Jrrspdts. 10/11/12
1. > MD. Judyan 2> Soharil	Hague Stor Petitioner (0/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)